

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 122
IA (Companies Act) No. 39/CB/2024
In CP No. 61/CB/2022

Proceedings under Section 210(2), 213, 221, 241 & 242 IBC

IN THE MATTER OF:

Ajay Somani & Anr.
V/S

...Applicant

Sparsh Multispeciality Hospital Pvt. Ltd. & Ors.

....Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Abhinav Kardekar, Adv.

For the Respondents

Mr. Shantanu Das, Adv.
Mr. Ramashish Acharya, Adv. } For R 5,6,9,10,11,12 &15
in CP No. 61/CB/2022

Mr. K.N. Mohapatra, Adv.

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Subham Agrawal, Adv.

Ms. Jagruti Sahoo, Adv.

Mr. Abhijeet Agrawal, Adv.

Mr. Jaish Joshi, Adv.

Mr. Ashutosh Khemani CS,

For R2-R4

For R2-R4

ORDER

Both sides counsel present. Matter adjourned to 23.08.2024.



Balraj Joshi
Member (Technical)



H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)